

DIVISION BENCH  
COURT - II

**O-202**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1214(KB)2018  
IA(I.B.C)/1038(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS ROHIT FERRO TECH LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. Kiran Sharma, Adv. ] For Tata Steel Mining Ltd.  
Ms. Akshita Bohra, Adv. ]

Mr. Sandip Dasgupta, Adv. ] For the Respondents in IA(I.B.C)/1038(KB)2022  
Mr. Debayan Sen, Adv. ]  
Mr. A. Mitra, Adv.  
Ms. Mahima Cholera, Adv.  
Mr. S. Mishra, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken for hearing today.
2. List this matter **on 10.07.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**